

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

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PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2021 AT 02.30
AM

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|----------------------------------|----------------------------------|
| TRANSFER PETITION NO. | TCP(IB) NO. 93/9/AMR/2019 |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 242/9/AMR/2019 |
| NAME OF THE COMPANY | Navayuga Engineering Company Ltd |
| NAME OF THE PETITIONER(S) | Wens Infra Projects |
| NAME OF THE RESPONDENT(S) | Navayuga Engineering Company Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| <small>Ries</small> | | | |
|------------------------|-------------|------------------------|-----------|
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Counsel for Respondent(s):

| <small>Ries</small> | | | |
|------------------------|-------------|------------------------|-----------|
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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ORDER

List the matter for hearing on 29.01.2021 at request.



MEMBER JUDICIAL